

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:4108
ANSWERED ON:21.12.2005
NATIONAL DEVELOPMENT FUND FOR SPORTS PERSONS
Borkatakya Shri Narayan Chandra

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of National Development Fund for sports persons;
- (b) the number of sports persons who has received assistance from the said fund;
- (c) the number of centres of Sports Authority of India (SAI) in Assam, location-wise alongwith their present status, staff strength and coaches;
- (d) whether the Government has any proposal under consideration to provide more coaches to these (SAI) centres in view of the forthcoming National Games in Assam;
- (e) if so, the details thereof;
- (f) the names of the sports persons from Assam awarded under the scheme of special awards to winners in international events; and
- (g) the details of exchange programmes undertaken by Assam for sports persons, experts and teams within India and abroad in view of the ensuing National Games?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) STATISTICS & PROGRAMME IMPLEMENTATION, YOUTH AFFAIRS & SPORTS AND OVERSEAS INDIAN AFFAIRS (SHRI OSCAR FERNANDES)

- (a) The National Sports Development Fund (NSDF) was created in 1998 for the development of sports in the country with an initial amount of Rs. 2.00 crore with the following objectives:
 - (i) to administer and apply the moneys of the Fund for promotion of sports in general and specific sports disciplines and individual sports persons in particular for achieving excellence at the National and International level;
 - (ii) to impart special training and coaching in relevant sports disciplines to sports persons, coaches and sports specialists;
 - (iii) to construct and maintain infrastructure, as may be required for promotion of excellence in sports;
 - (iv) to supply equipment to Government and Non-Governmental Organizations and individuals with a view to promoting excellence in sports;
 - (v) to identify problems and take up research and development studies for providing support to excellence in sports;
 - (vi) to promote international cooperation, in particular, exchange which may promote the development of indigenous sport and human resources as also the activities which are within the amount of Exchange Programmes entered into between India and other countries; and
 - (vii) to provide low interest or interest free loans for projects and activities related to any of the aforesaid objects.
- (b) So far 11 sportspersons has been provided financial assistance under the scheme.
- (c) The Sports Authority of India is running 8 Centres in Assam under its various schemes. The details of these Centres is as under:
 - (i) SAI Sub-centre at Guwahati. (14 Staff Members including Daily Wagers/Contractual Staff)
 - (ii) SAI Training Centre at Golaghat (10 Staff members including Daily Wagers/ Contractual Staff)
 - (iii) SAI Training Centre at Guwahati.(9 Staff members including Daily Wagers/Contractual Staff)
 - (iv) SAI Centers under National Sports Talent Contest Scheme at:

(1) Don Bosco High School, Guwahati

(2) Ramswarup Agarwal Memorial English School, Distt. Darang

(3) Navodaya Vidyalaya, Sonitpur

(4) Navodaya Vidyalaya, Distt. Kamrup

(v) Special Area Games Centre at Naharlagun. (6 Staff members including Daily Wagers/Contractual Staff).

At present there are 26 SAI coaches working in Assam. 13 of them are in SAI schemes and the other 13 are attached to State Government as per requirement.

(d) & (e) : No. Sir.

(f) Under the scheme of Special Awards to the winners in International sports events and their coaches, 2515 sportspersons and coaches in different disciplines have been awarded so far. The Ministry does not maintain state-wise break-up of such awardees.

(g) Exchange programme of sportspersons abroad take place as per agreed Cultural Exchange Programmes (CEPs), Sports Protocols/MOUs with various countries, where representation is at national level. State level exchange programmes within the country come under the purview of state Governments concerned.